

(a) whether it is a fact that Government is going to set up a separate Commission for forest produce;

(b) if so, the details of the proposal; and

(c) to what extent the proposed Commission helps would ameliorate the living condition of tribal people in the country?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO S. KHANDELA): (a) to (c) Dr. T. Haque Committee was constituted by Ministry of Panchayati Raj to look into aspects of Minimum Support Price (MSP), Value addition and marketing of Minor Forest Produce (MFP) in Fifth Schedule Areas. One of the recommendations is to set up a MFP Price Commission. On the basis of the recommendations of the committee, a Central Sector Scheme of Minimum Support Price only for Minor Forest Produce has been contemplated to ensure better returns to the MFP gatherers.

Suggestion for inclusion as Scheduled Tribes from Government of Odisha

2913. SHRI A.V. SWAMY: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the number and names of the ethnic groups suggested for inclusion as Scheduled Tribes received from Government of Odisha;

(b) how many of them have been taken up for inclusion so far;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO S. KHANDELA): (a) to (d) This Ministry has not received any specific proposal for inclusion of ethnic groups as such in the list of Scheduled Tribes. However, Government of Odisha has sent proposals for inclusion of 167 communities in the list of STs and the details are given in the Statement (*See below*). The Government on 15.06.1999 (further revised on 25.06.2002) had approved the modalities for deciding claims for inclusion in, exclusion from and other modifications in the Orders specifying Scheduled Castes and Scheduled Tribes lists. According to these modalities, only those proposals which have been recommended by the concerned State Government, the Registrar General India (RGI) and the National Commission for Scheduled Tribes are to be considered for amendment of legislation. This procedure has not been completed.

Statement

*List of communities for inclusion as Scheduled Tribes
received from the Government of Odisha*

Sl. No.	Name of community	Sl. No.	Name of community
1	2	1	2
1.	Amanatia	22.	Bhagata
2.	Bhattada	23.	Bhaghata
3.	Bhottar	24.	Bhuinya
4.	Bodo Bhottada	25.	Bhumija
5.	Banda Paraja	26.	Boj Gadaba
6.	Bonda Paraja	27.	Bareng Jhodia Paroja
7.	Beldar Gond	28.	Cheronga Kolha
8.	Budu Kondh	29.	Chapua Kamar
9.	Budha Kondh	30.	Dhurava
10.	Buri Kondh	31.	Dhurua
11.	Buda Kandha	32.	Desia Kondh
12.	Buri Kandha	33.	Dongria Kondh
13.	Budha Kandha	34.	Desua Kandha
14.	Boda Savara	35.	Desi Kandha
15.	Boda Savar	36.	Dudu Kandha
16.	Bhima	37.	Danguria Kandha
17.	Babhili Saora	38.	Dongria Kandha
18.	Bhukta	39.	Desua Kondh
19.	Bhogta	40.	Didaya
20.	Bhokta	41.	Dudha Kharia
21.	Bhagta	42.	Dalki Kharia

1	2	1	2
43.	Dhangara	67.	Kumbi Saora
44.	Eranga Munda	68.	Kurumba Saora
45.	Eranga Kolha	69.	Kanohar Saora
46.	Gampa Koya	70.	Kuduba Sora
47.	Gumpa Koya	71.	Kampa Saora
48.	Gontar Saora	72.	Kolha Lohara
49.	Jadu Savar	73.	Khandayat Bhuinya
50.	Jurei Savar	74.	Koara
51.	Jathi Saora	75.	Koitor
52.	Joda Saora	76.	Kalanga
53.	Jodu Saora	77.	Kadar Kalanga
54.	Jathi Savar	78.	Kandhia
55.	Jodia Kandh	79.	Konda Paroja
56.	Kaur	80.	Kol Kamar
57.	Kumar	81.	Luhura
58.	Kutia Kondh	82.	Lohara
59.	Kandh Gauda	83.	Laban
60.	Kandh Paroja	84.	Labana
61.	Kuttia Kandha	85.	Lahara
62.	Khondh Paroja	86.	Loar
63.	Kapu Saora	87.	Luhar
64.	Kindal Savar	88.	Lodha Khadia
65.	Kampa Seura	89.	Meria Gond
66.	Kampo Saora	90.	Malua Kandha

1	2
91. Muli Kandha	
92. Mano Savar	
93. Mutha Savar	
94. Mutha Saora	
95. Mana Saora	
96. Mussara Koya	
97. Mallah Saora	
98. Malla Savar	
99. Mankidia	
100. Nageswar	
101. Nagabansimunda	
102. Ollera Gadaba	
103. Oriya Saora	
104. Oriya Kandha	
105. Penga Paroja	
106. Pengu Paroja	
107. Porja	
108. Parjia	
109. Paroja Bhuyan	
110. Pauri Bhyan	
111. Paudi Bhuyan	
112. Paik Bhuyan	
113. Paidi Bhuyan	

1	2
114. Paraja Bhuyan	
115. Praja Bhuyan	
116. Puran	
117. Pahadi Kharia	
118. Pengu Kandha	
119. Patra Savara	
120. Paba	
121. Rajkuli Bhuyan	
122. Rautali Bhuyan	
123. Rajkoli Bhuyan	
124. Rajodi Bhuyan	
125. Raja Kandha	
126. Routia	
127. Sudho Soura	
128. Suna Saora	
129. Sudha Savar	
130. Sudha Saora	
131. Sano Bhottada	
132. Sana Gadaba	
133. Satara Kharia	
134. Selia Paroja	
135. Singalal Bhumaha	
136. Saara	

1	2	1	2
137. Sara		154. Jhodia	
138. Tankala Savar		155. Oram/Uraon	
139. Tankla Saora		156. Anati Dora/Enati Dora	
140. Tamodia Bhumija		157. Muria	
141. Tamudia Bhumija		158. Paika Bhuyan/Paik Bhuyan	
142. Tamandia Bhumij		159. Paharia (Kamar)	
143. Tamaria		160. Oran Mudi (Mudi)	
144. Tamulia Bhumija		161. Sualgiri/Swalgiri (Shabar)	
145. Tamadia Bhumij		162. Mani Dora/Mana Dora/ Mane Dora	
146. Tali Bhumija		163. Paraja Bhuyan	
147. Tikiria Kandha		164. Konda Reddy/Konda Reddi	
148. Tikri Kondh		165. Bhil	
149. Uram		166. Puran/Bhanja Puran/ Tamdia Puran/Tamudia Puran/Tamuria Puran/Tamaria Puran	
150. Durua		167. Inclusion of 'Kui Kandha' Instead of "Kui"	
151. Nakasia/Naxia			
152. Kandha Kumbhar			
153. Tanla Gauda			

Plan for development of special tribal area

†2914. SHRI FAGGAN SINGH KULASTE: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the special plans formulated by Government for development of tribal areas particularly for special tribal areas in the country;

(b) whether it is also a fact that said plan is for key areas of special tribal areas such as education and medical care;

†Original notice of the question was received in Hindi.